1 LD-VC-CRI-14-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-14-2020

Mr. Jose Remedios Rodrigues ... Petitioners

Versus

Presiding Officer, Maintenance Tribunal and Deputy Collector, Tiswadi, Panaji, Goa & Ors.

... Respondents

Shri Arjun Naik, Advocates for the petitioners.

Shri Nigel Da Costa Frias, Advocate for the respondent No.2.

Shri Nikhil Vaze, Advocate for the respondent no.3.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 20th July, 2020

P.C.:

Both learned Advocates seek time to file their reply within a week's time.

2. Stands over on 27/07/2020.

NUTAN D. SARDESSAI, J.